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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No. O.A. 351/00076/2016

Date of order : 28.7.2016

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SHARMILA NARAYAN

- VS -

A & N Administration (Health & Family Welfare)

For the Applicant : Mr. P.C. Das, Counsel

For the Respondents : Mr. S.K. Ghosh, Counsel

ORDER

Per Ms. Bidisha Banerjee, Judicial Member:

Heard both the parties.

2. It is noted that seeking a respite from transfer already ordered on 6.7.2016 directing transfer of the applicant to Rangat, the applicant has preferred a representation to the Principal Secretary (Health) and the same is yet to be disposed of.

3. Hence without going into the merits of the case, the O.A. is disposed of with a direction upon the authorities to consider the representation of the applicant dated 20.7.2016 in accordance with the guidelines of transfer policy as well as the circular dated 12.1.2016 and pass a speaking and reasoned order within 15 days from the date of communication of this order.

4. Ld. Counsel further submits that many persons who are working in the same department have been retained at Port Blair whereas the

applicant has been transferred, which fact shall also be taken note of while considering the representation dated 20.7.2016..

5. The O.A. is accordingly disposed of. No costs.

(Jaya Das Gupta)
MEMBER(A)

(Bidisha Banerjee)
MEMBER(J)

SP